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title: Need to sanction grants for setting up of Nirbhaya Centre in Karimganj Parliamentary Constituency in Assam.

SHRI RADHESHYAM BISWAS (KARIMGANJ): Hon. Speaker, there was a decision to set up 660 Nirbhaya Centres across India by the Union Government. A letter dated 26-6-2014 was issued to me to help to provide the requisite land for construction of Nirbhaya Centres in the district headquarters. On the basis of this letter, the Deputy Commissioner, Hailakandi of my constituency allotted a plot of land *vide* his letter no. HRC/11/2015 dated 21st February for this purpose. I have already communicated the same to the hon. Minister *vide* my letter no. RBWCD/3/15 dated 16-3-2015. But till now, no appropriate action has been taken by the Ministry of Women and Child Welfare Development.

Though our hon. Prime Minister announced to give priority for the rapid development of the North Eastern Region but in this case no priority has been given till today. So, through this august House, I would like to make a request to the hon. Minister of Women and Child Development to sanction the requisite amount for the construction of the same. Thank you.

HON. SPEAKER:

Kumari Sushmita Dev is permitted to associate with the issue raised by Shri Radheshyam Biswas.